ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35619/2026	RAKESH DHALI	JUGALA KISHORE PANDA	MALKANGIRI SADAR /167 /2024
	BLAPL/12790/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000022/2025
2	D-BLAPL/36381/2026	JOHAN MANDAL	SUCHIT KUMAR NAYAK	BADAGADA /438 /2026
	BLAPL/12791/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000052/2026
3	D-BLAPL/35984/2026	AJAYA NAYAK	DUSHMANTA SAHOO	BHANJANAGAR /666 /2023
	BLAPL/12792/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000276/2023
4	D-BLAPL/36409/2026	RABINARAYAN DAS	KAMIL RASHID	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12793/2026	VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		CT/0000961/2026
5	D-BLAPL/36128/2026	PALASTI SETHY	BIKSH KARNA	BAUNISUNI /218 /2026
	BLAPL/12794/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000155/2026
6	D-BLAPL/36033/2026	ARUNA @ ARUN PRADHAN	MAHES DAS	/ /0
	BLAPL/12795/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		2(A)CC/0000064/2026
7	D-BLAPL/35939/2026	TRILOCHAN @ SILU PRADHAN	PRAJIT KUMAR PRADHAN	CHHENDIPADA /571 /2022
	BLAPL/12796/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		GR/0001083/2022
8	D-BLAPL/36307/2026	RAKESH JENA @ RAKESH KUMAR JENA	PRAVASH CHANDRA JENA	JALESWAR /668 /2026
	BLAPL/12797/2026	VS	VS	J.M.F.C,JALESWAR(Baleshwar)
		STATE OF ODISHA		CT/0000824/2026
9	D-BLAPL/36204/2026	BANTI JAGADALA	TANMAYA KUMAR MOHANTY	BAUNISUNI /203 /2026
	BLAPL/12798/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000142/2026
10	D-BLAPL/36193/2026	BHARAT BARIK	JAYADEBA BEHERA	ITAMATI /331 /2026
	BLAPL/12799/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001049/2026
11	D-BLAPL/35982/2026	SUBASH POLEI @ POLAI	DIPTIREKHA NANDA	POLASARA PS /622 /2026
	BLAPL/12800/2026	VS	VS	J.M.F.C.,POLSARA(Ganjam)
		STATE OF ODISHA		GR/0000616/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/36227/2026	PABITRA PRADHAN	BIBHUTI RANJAN MOHANTY	BAUNISUNI /181 /2021
	BLAPL/12801/2026	VS	VS	A.D.J.,BOUDH(Baudh)
		STATE OF ODISHA		ST/0000042/2026
13	D-BLAPL/36205/2026	DEBARAJ KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /251 /2026
	BLAPL/12802/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000191/2026
14	D-BLAPL/36268/2026	PURNA CHANDRA SAHOO	RASHMI RANJAN MISHRA	NAYAGARH /456 /2025
	BLAPL/12803/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001363/2025
15	D-BLAPL/36279/2026	ROSHANTARA	SK. ZAFARULLA	BELPAHAR /189 /2026
	BLAPL/12804/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000073/2026
16	D-BLAPL/35462/2026	JASOBANTA SAHU @ JASHOBANTA SAHU	AMULYA RATNA PANDA	/ /0
	BLAPL/12805/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		2(A)CC/0000039/2026
17	D-BLAPL/36108/2026	SANKARSENA GOUDA	DEBASNAN DAS	DHARAKOT PS /357 /2024
	BLAPL/12806/2026	VS	VS	A.D.J.,ASKA(Ganjam)
		STATE OF ODISHA		ST/0000043/2025
18	D-BLAPL/32102/2026	KUNI NAIK	KEDARNATH SAHOO	KUNDHEIGOLA /302 /2026
	BLAPL/12807/2026	VS	VS	J.M.F.C,REAMAL(Debagarh)
		STATE OF ODISHA		CT/0000563/2026
19	D-BLAPL/36406/2026	RAJESH NAYAK @ RAJESH NAIK	BIRAJA PRASAD NANDA	CDA-II /22 /2024
	BLAPL/12808/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000071/2024
20	D-BLAPL/36194/2026	DOLAMANI MAJHI @MANTU	DIBYA JYOTI SAHOO	LAKHANPUR /280 /2026
	BLAPL/12809/2026	VS	VS	J.M.F.C.LAKHANPUR(Jharsuguda)
		STATE OF ODISHA		CT/0000754/2026
21	D-BLAPL/36340/2026	SANJAYA @ SANJAYA KUMAR NAIK @ BELUN NAIK	BISWAJIT SAHOO	NUAGAON /234 /2026
	BLAPL/12810/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001200/2026
22	D-BLAPL/36419/2026	PRANABA KUMAR PRADHAN	JAYADEBA BEHERA	/ /
	BLAPL/12811/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		SPL. 2(a)C.C./0000038/2026
23	D-BLAPL/36176/2026	BENGA @ SK. RAFIQ	SATYABRATA DASH	SAHADEV KHUNTA /477 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12812/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		SC/0000395/2026
24	D-BLAPL/36105/2026	MUKUTRE BADASETH @ MUKUTRA BADASETH	MAHES DAS	KOTOAGARH /61 /2026
	BLAPL/12813/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		ST/0000051/2026
25	D-BLAPL/35673/2026	MAHESH MALI	SK. ZAFARULLA	NANDAPUR /122 /2024
	BLAPL/12814/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000022/2025
26	D-BLAPL/36088/2026	HAREKRUSHNA BADATYA	PRASANTA KUMAR SAHOO	Maitri Vihar PS /495 /2026
	BLAPL/12815/2026	VS	VS	SPECIAL JUDGE,BHUBANESWAR(Khord
		STATE OF ODISHA		TR/0000767/2026
27	D-BLAPL/36311/2026	CHINTAMANI NAYAK	SANTOSH KUMAR MAHANTY	/ /
	BLAPL/12816/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		2(A)CC/0000033/2026
28	D-BLAPL/35536/2026	KALIA SAHU	JUDHISTHIR SAHOO	BADABAZAR /670 /2026
	BLAPL/12817/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002593/2026
29	D-BLAPL/35650/2026	TUKUNA NAIK	PRAJIT KUMAR PRADHAN	/ /0
	BLAPL/12818/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000054/2026
30	D-BLAPL/32465/2026	KHIROD BEHERA @KHIROD KUMAR BEHERA	ROHIT RANJAN RAY	INDUSTRIAL ESTATE PS /194 /2025
	BLAPL/12819/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		Spl/0000081/2025
31	D-BLAPL/35842/2026	SANAT SETHI	PREETAM MISHRA	BAUNISUNI /178 /2026
	BLAPL/12820/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
		STATE OF ODISHA		CT/0000488/2026
32	D-BLAPL/36155/2026	PINTU NAIK @ AJAY NAIK @ AJAY NAYAK	BISWORANJAN SWAIN	SECTOR-7 /145 /2026
	BLAPL/12821/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002082/2026
33	D-BLAPL/36209/2026	MANAS KUMAR DAS	CHIRANJEEV BIDYABHUSHAN	PIRAHAT P.S /59 /2026
	BLAPL/12822/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000134/2026
34	D-BLAPL/36237/2026	NARESH TANDI	SATYA NARAYAN MISHRA 4	KESINGA /232 /2026
	BLAPL/12823/2026	VS	VS	J.M.F.C., KESINGA(Kalahandi)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		CT/0000227/2026
35	D-BLAPL/36313/2026	AKULA KHATEI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /51 /201
	BLAPL/12824/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000095/2020
36	D-BLAPL/35795/2026	SK ISMAILE	PRADEEP KUMAR PRADHAN	/ /
	BLAPL/12825/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		STATE OF ODISHA		2(A)CC/0000087/2026
37	D-CMAPL/55564/2026	JASOBANT SAHOO	JAYASHREE BISWAL	/ /
	CMAPL/159/2026	VS	VS	()
		STATE OF ODISHA		//
38	D-CMP/54295/2026	RATHI PRADHAN	SOUMYA MISHRA	/ /
	CMP/2099/2026	VS	VS	CIVIL JUDGE (JD),S.RAMPUR(Sonepur)
		SITA SAHU		F.D.C.S./0000038/2018
39	D-CMP/56434/2026	USHAMANI ACHARYA	SUMIT KUMAR MOHANTY	/ /
	CMP/2100/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		SUPRAVA ACHARYA		IA/0000404/2026
40	D-CMP/56507/2026	RUDRAMANI MEHER	UPENDRA KUMAR SAMAL (SR. ADV.)	/ /
	CMP/2101/2026	VS	VS	CIVIL JUDGE (SD),TITILAGARH(Balangi
		BHANUMATI MEHER		CMA/0000006/2020
41	D-CMP/56613/2026	ANJALI SAHU	JAGAJIBAN PRADHAN	/ /
	CMP/2102/2026	VS	VS	CIVIL JUDGE (SD),BARIPADA(Mayurbha
		SAHARA KHATUN		IA/0000172/2026
42	D-CMP/56665/2026	NARENDRA KUMAR SAHOO	SUKANTA KUMAR NAYAK	/ /
	CMP/2103/2026	VS	VS	CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
		GAJENDRA KUMAR SAHOO		CS/0000036/2022
43	D-CONTC/56018/2026	MANOJA KUMAR PATTANAIK	ADV.	/ /
	CONTC/8245/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
44	D-CONTC/56020/2026	SUNIL KUMAR SATAPATHY	ADV.	/ /
	CONTC/8246/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
45	D-CONTC/56939/2026	NARAYA CHANDRA RANA @ NARAYAN RANA	ADV	/ /
	CONTC/8247/2026	VS	VS	()
		SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/56023/2026	AMULYA KUMAR PRADHAN	ADV.	/ /
	CONTC/8248/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
47	D-CONTC/56940/2026	SUNIL KUMAR PATRA	ADV	/ /
	CONTC/8249/2026	VS	VS	()
		DR. MAHESH MOHAN PANDA, DIRECTOR, HEALTH SERVICES, ODISHA		//
48	D-CONTC/56941/2026	PADMAJA CHOUDHURY	ADV	/ /
	CONTC/8250/2026	VS	VS	()
		DR. MAHESH MOHAN PANDA,DIRECTOR, HEALTH SERVICES,ODISHA		//
49	D-CONTC/56033/2026	KRISHNA CHANDRA PRADHAN	ADV.	/ /
	CONTC/8251/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
50	D-CONTC/56035/2026	UDAYANATH MALLA	ADV.	/ /
	CONTC/8252/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
51	D-CONTC/56938/2026	DILLIP KUMAR PAL	ADV	/ /
	CONTC/8253/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
52	D-CONTC/56942/2026	G. KUMAR SWAMY	ADV	/ /
	CONTC/8254/2026	VS	VS	()
		DR. GURU PRASAD MAHANTA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT		//
53	D-CONTC/56944/2026	SASHI BHUSAN NAIK	SANDHYARANI PANI	/ /
	CONTC/8255/2026	VS	VS	()
		ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
54	D-CONTC/57279/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK	ADV	/ /
	CONTC/8256/2026	VS	VS	()
		TAHASILDAR,BALIAPAL,BALASORE		//
55	D-CONTC/56913/2026	JYOTSHNA MOHAPATRA	ADV.	/ /
	CONTC/8257/2026	VS	VS	()
		SATYABRATA BHUTIA, IIC LALBAG POLICE STATION, CUTTACK		//
56	D-CONTC/41921/2026	BANSHIDHAR KHATUA	ADV.	/ /
	CONTC/8258/2026	VS	VS	()
		PURNA CHANDRA SETHI, OES(1)		//
57	D-CONTC/56617/2026	NIRAKAR PANIGRAHI	ADV.	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/8259/2026	VS	VS	()
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//
58	D-CONTC/56622/2026	MANAGING COMMITTEE OF SACHALA DEVI GIRLS HIGH SCHOOL, BRAHMAPURA	ADV.	/ /
	CONTC/8260/2026	VS	VS	()
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//
59	D-CONTC/56765/2026	JYOTSNARANI DAS	ADV.	/ /
	CONTC/8261/2026	VS	VS	()
		HRUSHIKESH TRIPATHY, TAHASILDAR, PIPILI,PURI		//
60	D-CONTC/56947/2026	JAYANTA KUMAR BARIK	ADV	/ /
	CONTC/8262/2026	VS	VS	()
		SJ PADMANAV SWAIN , PROJECT OFFICER, HINGULA OCP,(HA),ANGUL		//
61	D-CONTC/56948/2026	DURGA CHARAN MURMU	ADV	/ /
	CONTC/8263/2026	VS	VS	()
		J. SONAL, COLLECTOR, JAGATSINGHPUR		//
62	D-CONTC/56951/2026	NIRAKAR JENA	ADV	/ /
	CONTC/8264/2026	VS	VS	()
		JAGABANDHU SAHU, DISTRICT EDUCATION OFFICER, BHADRAK		//
63	D-CONTC/57066/2026	MANAGING COMMITTEE OF ADIVASI HIGH SCHOOL, NUAPALI, BOUDH	ADV.	/ /
	CONTC/8265/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
64	D-CONTC/56986/2026	M/S SURYO UDYOG LTD, BHUBANESWAR	ADV.	/ /
	CONTC/8266/2026	VS	VS	()
		BHABATOSH MALIK, TAHASILDAR, CHANDBALI		//
65	D-CONTC/56950/2026	ANIL KUMAR BEHERA	ADV	/ /
	CONTC/8267/2026	VS	VS	()
		YATINDRA KOYAL, ADDITIONAL DIRECTOR GENERAL OF POLICE,CUTTACK		//
66	D-CRLA/36257/2026	ASHOK TANDI	TARA PRASAD MOHAPATRA	BELPARA /191 /2017
	CRLA/1122/2026	VS	VS	A.D.J,PATNAGARH(Balangir)
		STATE OF ODISHA		SC/0000011/2018
67	D-CRLA/27667/2026	TOPHAN KUMAR SAHU	BISWAJIT TRIPATHY	TANGI /56 /2023
	CRLA/1123/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000048/2023
68	D-CRLMC/36351/2026	ASHOK KUMAR BEHERA	AMITAV TRIPATHY	GANIA /66 /2025
	CRLMC/4429/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		GR/0000271/2025
69	D-CRLMC/36352/2026	DR. SASMITA SAHOO	MANOJ KUMAR PANDA	/ /0
	CRLMC/4430/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		DR. SIDDHANTA DAS		ICC/0001110/2025
70	D-CRLMC/35676/2026	ARNAPURNA MISHRA	BISHNU PRASAD PRADHAN	MANCHESWAR P.S. /214 /2021
	CRLMC/4431/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0004076/2021
71	D-CRLMC/35622/2026	SUSAMA SAHANI	SUDEEPTA KUMAR SINGH	BAIDYANATHPUR /327 /2026
	CRLMC/4432/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001781/2026
72	D-CRLMC/30971/2026	MD. NASIR@MD. NASIR UDDIN	AKSHAYA KUMAR SAHOO	TALSARA /197 /2023
	CRLMC/4433/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		Spl/0000124/2023
73	D-CRLMC/35589/2026	DURGA CHARAN BARIK @ BISHU	SANTOSH KUMAR SAMANTARAY	/ /0
	CRLMC/4434/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		MILAN MAHAHATRA @ MAHAPATRA		ICC/0000016/2025
74	D-CRLMC/35491/2026	BIMAL KUMAR SAHA @ BIMAL SAHA	SAILABALA JENA	CUTTACK SADAR /457 /2018
	CRLMC/4435/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		STATE OF ODISHA		CP/0000199/2024
75	D-CRLMC/35930/2026	BUDHADEV MOHANTY	JAYANTA KUMAR MAJHI	/ /0
	CRLMC/4436/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		ICC/0000054/2019
76	D-CRLMC/35959/2026	MANOJ KUMAR SINGH	BIJAY KUMAR BEHERA	BHARATPUR PS /202 /2025
	CRLMC/4437/2026	VS	VS	J.M.F.C.(V),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001555/2025
77	D-CRLMC/36235/2026	PUSPANJALI SWAIN	SAMVIT MOHANTY	PURI TOWN /381 /2022
	CRLMC/4438/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0002520/2022
78	D-CRLMP/36424/2026	SASHAMITA MOHANTY	JAYADEBA BEHERA	/ /
	CRLMP/2092/2026	VS	VS	()
		STATE OF ODISHA		//
79	D-CRLMP/35604/2026	KAMINI PRADHAN	ARUNA NAYAK	/ /0
	CRLMP/2093/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-EXP/54780/2026	BHAGYADHAR SAHU	ADV.	/ /
	EXP/186/2026	VS	VS	()
		DR. ARABINDA KUMAR PADHEE, I.A.S, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BBSR		//
81	D-EXP/56431/2026	DEBENDRANATH SATAPATHY	MOHIT KUMAR PATI	/ /
	EXP/187/2026	VS	VS	()
		SUBHA SARMA, SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA		//
82	D-FAO/55853/2026	RAJKISHORE BARIK	DEBASISH PATNAIK	/ /
	FAO/1081/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000068/2025
83	D-FAO/56029/2026	VISHNU DAS	SATYABAN SAHOO	/ /
	FAO/1082/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000001/2026
84	D-FAO/56019/2026	SALAGAM BADKA	SATYABAN SAHOO	/ /
	FAO/1083/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000603/2026
85	D-FAO/56043/2026	DAYANATH NAIK	SATYABAN SAHOO	/ /
	FAO/1084/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000172/2025
86	D-FAO/55828/2026	SAILABALA GHADAI	DEBASISH PATNAIK	/ /
	FAO/1085/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000092/2025
87	D-FAO/56047/2026	HARESH KUMAR SAHU	SATYABAN SAHOO	/ /
	FAO/1086/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000153/2025
88	D-FAO/56036/2026	CHAMPA SING	SATYABAN SAHOO	/ /
	FAO/1087/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000134/2025
89	D-MATA/56308/2026	CHANDRAKANTA DAS	ARIJEET MISHRA	/ /
	MATA/374/2026	VS	VS	JUDGE,FAMILY COURT,ANGUL(Anugul
		SUBHASHREE SATAPATHY		CP/0000100/2025
90	D-MATA/49245/2026	ALOK KUMAR PANDA	GAJENDRANATH ROUT	/ /
	MATA/375/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		RINA PANIGRAHI @ REENA PANIGRAHI		CP/0001175/2022
91	D-RSA/50294/2026	DURYODHAN SAHOO	SOUBHAGYA SUNDAR DAS	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/617/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		RABI NARAYAN SAHOO		RFA/0000035/2022
92	D-RSA/54493/2026	JAYA NARAYAN SAHU	SAMIR KUMAR MISHRA (SR.ADV.)	/ /
	RSA/618/2026	VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
		JAYANTA KUMAR MOHAPATRA		RFA/0000020/2018
93	D-RSA/56541/2026	REKHA SONI	ABHAYA KUMAR SHARMA	/ /
	RSA/619/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,JHARS
		NAWAL KISHORE SULTANIA		RFA/0000050/2023
94	D-RSA/51683/2026	MANORAMA PANIGRAHI	NAIBEDYA PRASAD SAMAL	/ /
	RSA/620/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		PARBATI PANIGRAHI		RFA/0000056/2018
95	D-RVWPET/56703/2026	BIKASH CHANDRA ORAM	GEETANJALI MAJHI	/ /
	RVWPET/259/2026	VS	VS	()
		STATE OF ODISHA		//
96	D-RVWPET/56989/2026	SANGRAM KESHARAI MOHANTY	DURGESH NARAYAN RATH	/ /
	RVWPET/260/2026	VS	VS	()
		SOMANATH BEHERA		//
97	D-TRP(C)/56670/2026	NAMITA MOHANTY	DILLIP KUMAR MOHANTY	/ /
	TRP(C)/385/2026	VS	VS	CIVIL JUDGE(SD),JAIPATNA(Kalahandi)
		SUSANTA KUMAR PATTNAIK		Mat/0000075/2026
98	D-WP(C)/55367/2026	RABINDRA KUMAR KUND	SAMEER KUMAR DAS	/ /
	WP(C)/39549/2026	VS	VS	()
		STATE OF ODISHA		//
99	D-WP(C)/55368/2026	SANJAYA KUMAR NAIK	SAMEER KUMAR DAS	/ /
	WP(C)/39550/2026	VS	VS	()
		STATE OF ODISHA		//
100	D-WP(C)/49514/2026	M/S.BIRAJA CONSTRUCTION, JAJPUR	SOUMIK SPANDAN TRIPATHY	/ /
	WP(C)/39551/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-WP(C)/56105/2026	GADADHAR PARIDA	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39552/2026	VS	VS	()
		STATE OF ODISHA		//
102	D-WP(C)/55260/2026	SANATAN GHANA	SAILABALA JENA	/ /
	WP(C)/39553/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
103	D-WP(C)/55180/2026	SUMANTA BEHERA	RANJIT SAMAL	/ /
	WP(C)/39554/2026	VS	VS	()
		STATE OF ODISHA		//
104	D-WP(C)/55370/2026	THE EXECUTIVE ENGINEER ELECTRICAL, TPSODL, KANDHAMAL	PRASANTA KUMAR TRIPATHY	/ /
	WP(C)/39555/2026	VS	VS	()
		PERMANENT LOK ADALAT, PUBLIC UTILITY SERVICES (P.U.S), KANDHAMAL		//
105	D-WP(C)/55264/2026	SATYABATI MAHANANDA	ALEKH CHANDRA MOHANTY	/ /
	WP(C)/39556/2026	VS	VS	()
		STATE OF ODISHA		//
106	D-WP(C)/56106/2026	CHINTAMANI BEHERA	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39557/2026	VS	VS	()
		STATE OF ODISHA		//
107	D-WP(C)/55443/2026	PRATAP KUMAR SAHU	RAMA CHANDRA JENA	/ /
	WP(C)/39558/2026	VS	VS	()
		STATE OF ODISHA		//
108	D-WP(C)/56109/2026	RUPAK KUMAR PANDA	ASMIYA RANJAN MAJHI	/ /
	WP(C)/39559/2026	VS	VS	()
		REGIONAL TRANSPORT OFFICER, BHANJANAGAR		//
109	D-WP(C)/55425/2026	KRUSHNAPRIYA SAMAL	PRAVAT KUMAR MUDULI	/ /
	WP(C)/39560/2026	VS	VS	()
		STATE OF ODISHA		//
110	D-WP(C)/55506/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISON, BARIPADA	SABITA RANJAN PATTNAIK, A.G.A	/ /
	WP(C)/39561/2026	VS	VS	()
		RULI MOHANTA		//
111	D-WP(C)/55337/2026	SANTOSH KUMAR KUNDA	AKHAND	/ /
	WP(C)/39562/2026	VS	VS	()
		STATE OF ODISHA		//
112	D-WP(C)/56330/2026	NIRANJAN BAHINIPATI	BIBHUTI BHUSAN DASH	/ /
	WP(C)/39563/2026	VS	VS	()
		STATE OF ODISHA		//
113	D-WP(C)/55538/2026	PUSPALATA BAGH	DHARMENDRA SETHY	/ /
	WP(C)/39564/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/55418/2026	JAYA SHANKAR SABAR	SUBHAM AGRAWAL	/ /
	WP(C)/39565/2026	VS	VS	()
		STATE OF ODISHA		//
115	D-WP(C)/56789/2026	PABITRA MOHAN SAHU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39566/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-WP(C)/56175/2026	KRISHNA CHANDRA BANARA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/39567/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-WP(C)/55618/2026	SUMIT NANDAN MOHANTY	DEBAKANTA MOHANTY	/ /
	WP(C)/39568/2026	VS	VS	()
		EAST COAST RAILWAYS,KHORDHA		//
118	D-WP(C)/56332/2026	CHINTADA KONDA	BIBHUTI BHUSAN DASH	/ /
	WP(C)/39569/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-WP(C)/55656/2026	M/S MEDIAID MARKETING SERVICES	SOUBHAGYA KUMAR RATH	/ /
	WP(C)/39570/2026	VS	VS	()
		UNION OF INDIA		//
120	D-WP(C)/55323/2026	DEVI PRASAD MOHANTY, CUTTACK	GAYNENDRA KUMAR PARIDA	/ /
	WP(C)/39571/2026	VS	VS	()
		SUPERINTENDENT, CUTTACK II CIRCLE, CUTTACK		//
121	D-WP(C)/56333/2026	SRIBATSA PATI	BIBHUTI BHUSAN DASH	/ /
	WP(C)/39572/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-WP(C)/56206/2026	DR. LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	/ /
	WP(C)/39573/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-WP(C)/56336/2026	BHAGABAN PRADHAN	BIBHUTI BHUSAN DASH	/ /
	WP(C)/39574/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-WP(C)/56790/2026	MAMATA PRADHAN	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39575/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-WP(C)/56791/2026	RABINARAYAN DAS	PRADEEP KUMAR MAHAPATRA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/39576/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-WP(C)/55676/2026	SARAT CHANDRA MOHANTA	SHARMISTHA SAMAL	/ /
	WP(C)/39577/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-WP(C)/56320/2026	AJAYA KUMAR CHAUDHURY	BIBHUDENDRA MOHANTY	/ /
	WP(C)/39578/2026	VS	VS	()
		ADDITIONAL COMMISSIONER OF GST, CBIC, BHUBANESWAR		//
128	D-WP(C)/56338/2026	GOURI KUMARI SAHU @ SAMAL	DEBAJANI DAS	/ /
	WP(C)/39579/2026	VS	VS	()
		ODISHA INFORMATION COMMISSION, BHUBANESWAR		//
129	D-WP(C)/54499/2026	ACHYUTANANDA SAHOO	UMESH CHANDRA MOHANTY	/ /
	WP(C)/39580/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WP(C)/56781/2026	RAJASHREE BHAKTA JANI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39581/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-WP(C)/56346/2026	BALAKRUSHNA BHANJA	CHITTA RANJAN LENKA	/ /
	WP(C)/39582/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-WP(C)/56322/2026	SWAPNESWAR PRADHAN	RAMDAS ACHARY	/ /
	WP(C)/39583/2026	VS	VS	()
		STATE OF ODISHA		//
133	D-WP(C)/56792/2026	HAREKRISHNA BARIK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39584/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/55874/2026	DEBASISI PAGAL	SUSANTA KUMAR ROUT	/ /
	WP(C)/39585/2026	VS	VS	()
		EXECUTIVE DIRECTOR AND APPELLATE AUTHORITY, HRM DEPARTMENT, BANK OF BARODA, MUMBAI		//
135	D-WP(C)/55924/2026	LAXMI NARAYAN NAYAK	SANTOSH KUMAR MAHANTY	/ /
	WP(C)/39586/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/56784/2026	TIHARU NIAL	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39587/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
137	D-WP(C)/56906/2026	BRAJA MOHAN BEHERA	ABHAYA KUMAR SHARMA	/ /
	WP(C)/39588/2026	VS	VS	()
		BIJAYANI BEHERA		//
138	D-WP(C)/56920/2026	KAMBU CHARAN BAG	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39589/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/55928/2026	SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, KATAKA	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/39590/2026	VS	VS	()
		BHAIRABA BEJO		//
140	D-WP(C)/56785/2026	NAKUL MALLIK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39591/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-WP(C)/56118/2026	LAXMIDHAR MAHANTA	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39592/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-WP(C)/56967/2026	SNEHALATA PANDA	ATUL TRIPATHY	/ /
	WP(C)/39593/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/55698/2026	SUBASH CHANDRA SWAIN	PRADEEP KUMAR ROUT	/ /
	WP(C)/39594/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/55933/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/39595/2026	VS	VS	()
		KANHU HEMBRAM		//
145	D-WP(C)/56786/2026	GHANESWAR TANDI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39596/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/56919/2026	GANGADHAR CHHATAR	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39597/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/56787/2026	JOSIYA MANDAL	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39598/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/52548/2026	KAILASH MOHAN SAHU@KAILASH MOHAN SAHU	SASWATI MOHAPATRA	/ /
	WP(C)/39599/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WP(C)/56010/2026	BHUJENDRA PRASAD MALLICK	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/39600/2026	VS	VS	()
		CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR		//
150	D-WP(C)/56788/2026	AKASH KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39601/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WP(C)/52605/2026	ASHOK KUMAR ROUT	DILIP KUMAR SAHU	/ /
	WP(C)/39602/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/54203/2026	MANJULA NAIK	DURGA PRASAD PANIGRAHI	/ /
	WP(C)/39603/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/55712/2026	KALYANI OJHA	SIDDHARTH SAHU	/ /
	WP(C)/39604/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/55094/2026	AVAYA KUMAR SAHOO	SAROJA KANTA SAMAL	/ /
	WP(C)/39605/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/56961/2026	JOGESH CHANDRA BEHERA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/39606/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/56839/2026	DIBAKAR PRADHAN	BAIBASWATA PANIGRAHI	/ /
	WP(C)/39607/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/56796/2026	RASHMITA DAS	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39608/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/56028/2026	RANJIT CHOUDHURY	NIRANJAN LENKA	/ /
	WP(C)/39609/2026	VS	VS	()
		DEPUTY DIRECTOR, CONSOLIDATION, MAYURBHANJ		//
159	D-WP(C)/56800/2026	TUMBANADH PARIGA	PRADEEP KUMAR MAHAPATRA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/39610/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/55747/2026	SUDHANSU SEKHAR MISHRA	PRASANTA KUMAR NANDA	/ /
	WP(C)/39611/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/55102/2026	BIPIN BIHARI PATRA	SAROJA KANTA SAMAL	/ /
	WP(C)/39612/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/55783/2026	PRAMOD KUMAR SAHOO	AMITAV TRIPATHY	/ /
	WP(C)/39613/2026	VS	VS	()
		BANKING OMBUDSMAN, RBI, BHUBANESWAR		//
163	D-WP(C)/56801/2026	GEETA NAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39614/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/54503/2026	PRIYA RANJAN MOHANTY	UMESH CHANDRA MOHANTY	/ /
	WP(C)/39615/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/56741/2026	D. LACHMAN REDDY	ATUL TRIPATHY	/ /
	WP(C)/39616/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/56111/2026	ABHIRAM BEHERA	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39617/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/56971/2026	BIDYADHAR SAMAL	ATUL TRIPATHY	/ /
	WP(C)/39618/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/55748/2026	KHYAMA RAY	PRASANTA KUMAR NANDA	/ /
	WP(C)/39619/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/56808/2026	SUBHALAXMI PRADHAN	PRATIKSHYA SAHU	/ /
	WP(C)/39620/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/55789/2026	DIPU RANJAN MOHANTY	SUBRAT KUMAR DAS	/ /
	WP(C)/39621/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/56114/2026	JAYANATH NAIK	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39622/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/56319/2026	THE GENERAL MANAGER, DHENKANAL DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD., DHENKANAL	ASUTOSH TRIPATHY	/ /
	WP(C)/39623/2026	VS	VS	()
		CERTIFICATE OFFICER-CUM-SUB COLLECTOR, DHENKANAL		//
173	D-WP(C)/56793/2026	GAJENDRANATH PARIDA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39624/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/56465/2026	PRASAN KUMAR KAR	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/39625/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/56078/2026	RANJITA LUHA	ANKITA MUKHERJI	/ /
	WP(C)/39626/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/56794/2026	BANITA NAIK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39627/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/56480/2026	M/S.SHRISHTI TRADING CORPORATION PVT.LTD.,SUNDERGARH	BHABANI PRASAD MOHANTY	/ /
	WP(C)/39628/2026	VS	VS	()
		THE ASST.COMMISSIONER OF STATE TAX, ROURKELA, SUNDERGARH		//
178	D-WP(C)/56187/2026	SASHIBHUSAN PRATAP	SUDHEER KUMAR SAHOO	/ /
	WP(C)/39629/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA		//
179	D-WP(C)/54886/2026	CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	/ /
	WP(C)/39630/2026	VS	VS	()
		ARUN KUMAR SINGH@SING		//
180	D-WP(C)/56547/2026	M/S.ICICI LOBARD GENERAL INSURANCE CO. LTD.,CUTTACK	ANUPAM DASH	/ /
	WP(C)/39631/2026	VS	VS	()
		ASHAPURNA MISHRA		//
181	D-WP(C)/56795/2026	SANJAYA KUMAR PRADHAN	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/39632/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/52606/2026	MANORANJAN PRADHAN	DILIP KUMAR SAHU	/ /
	WP(C)/39633/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/55752/2026	SASHI BHUSAN DASH	PRASANTA KUMAR NANDA	/ /
	WP(C)/39634/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/55252/2026	PURNA CHANDRA SAHU	SAROJA KANTA SAMAL	/ /
	WP(C)/39635/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/52607/2026	DEEDHITI CHARAN MAHATTOM	DILIP KUMAR SAHU	/ /
	WP(C)/39636/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/55756/2026	SIPRA PATTANAIK	PRASANTA KUMAR NANDA	/ /
	WP(C)/39637/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/52608/2026	SUSHANTA KUMAR PRADHAN	DILIP KUMAR SAHU	/ /
	WP(C)/39638/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/55551/2026	PRABHATI NAIK	ARUNA NAYAK	/ /
	WP(C)/39639/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/56193/2026	YASOBANT NAYAK	MITHUN KUMAR PRADHAN	/ /
	WP(C)/39640/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/56730/2026	K. JAGANNATH RAO	HARAPRASAD PANDA	/ /
	WP(C)/39641/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/56115/2026	SHIBA CHARAN NAYAK	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39642/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/56194/2026	NALINI MAJHI	JNYANANANDA PANDA	/ /
	WP(C)/39643/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/56737/2026	SANJAYA KUMAR NAYAK	ATUL TRIPATHY	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/39644/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/56116/2026	HARIHAR PATRA	PRASANTA KUMAR MISHRA	/ /
	WP(C)/39645/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/56813/2026	MANOHAR RAY	AFIYAH KHANUM	/ /
	WP(C)/39646/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/56354/2026	BINOD KUMAR DAS	DIPTI RANJAN MOHAPATRA	/ /
	WP(C)/39647/2026	VS	VS	()
		THE COLLECTOR AND D.M., CUTTACK		//
197	D-WP(C)/56826/2026	LOPAMUDRA KHUNTIA	AFIYAH KHANUM	/ /
	WP(C)/39648/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/56406/2026	SRIJAYA KUMAR BARAL	SOUMYA MISHRA	/ /
	WP(C)/39649/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/56422/2026	NIRUPAMA RANBIR	JANAKI KANTA MAHAPATRA	/ /
	WP(C)/39650/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/56432/2026	ODISHA MERCHANDISE PVT.LTD., BHUBANESWAR	SOUMYA MISHRA	/ /
	WP(C)/39651/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/56731/2026	BISWARANJAN PATRA	ATUL TRIPATHY	/ /
	WP(C)/39652/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/52609/2026	HOKESH KARNA	DILIP KUMAR SAHU	/ /
	WP(C)/39653/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/56733/2026	MANAS RANJAN BARIK	ATUL TRIPATHY	/ /
	WP(C)/39654/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/56463/2026	SWARNALATA KHATUA	KISHORE KUMAR JENA	/ /
	WP(C)/39655/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
205	D-WP(C)/56532/2026	NARAHARI MALLICK	ABINASH ROUTRAY	/ /
	WP(C)/39656/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/56734/2026	SUSIL KUMAR PANDA	ATUL TRIPATHY	/ /
	WP(C)/39657/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/56735/2026	BANABASI PANIGRAHI	ATUL TRIPATHY	/ /
	WP(C)/39658/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/56736/2026	SURENDRA KHEMUNDU	ATUL TRIPATHY	/ /
	WP(C)/39659/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/56840/2026	PRIYARANJAN NAYAK	DIBYARANJAN BARIK	/ /
	WP(C)/39660/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/47131/2026	RAJ KISHORE MOHANTY	NARESH CHANDRA JENA	/ /
	WP(C)/39661/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/51559/2026	THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR	AMIT KUMAR NATH	/ /
	WP(C)/39662/2026	VS	VS	()
		RASMITA NAYAK		//
212	D-WP(C)/53580/2026	MAA BARALI SELF HELP GROUP, ANGUL	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/39663/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/54992/2026	HRUSHIKESH DAS	PRAVAT KUMAR MUDULI	/ /
	WP(C)/39664/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/55155/2026	ALEKHA JAYASINGH	JYOTIRMAYA SAHOO	/ /
	WP(C)/39665/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/56738/2026	PRASANNA KUMAR SINGH	ATUL TRIPATHY	/ /
	WP(C)/39666/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/55253/2026	MOHAMMAD KHALIL	PRONOY MOHANTY	/ /
	WP(C)/39667/2026	VS	VS	()
		ODISHA BOARD OF WAQF, CUTTACK		//
217	D-WP(C)/56141/2026	BISWASINI NAYAK	DURGA CHARAN SABAT	/ /
	WP(C)/39668/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/56739/2026	MADHAB NAYAK	ATUL TRIPATHY	/ /
	WP(C)/39669/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/56740/2026	SANJAYA KUMAR JENA	ATUL TRIPATHY	/ /
	WP(C)/39670/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/56137/2026	PURNA CHANDRA NAYAK	PARTHA SARATHI DAS	/ /
	WP(C)/39671/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/56616/2026	MASCOT UPGRADE SKILL AND KNOWLEDGE PRIVATE LIMITED, KHORDHA	SEKH ZAKIR HUSSAIN	/ /
	WP(C)/39672/2026	VS	VS	()
		UNION OF INDIA		//
222	D-WP(C)/56145/2026	CHARULATA DAS	KUNAL KUMAR SWAIN	/ /
	WP(C)/39673/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/56144/2026	KUNAPRABHA GURU	KUNAL KUMAR SWAIN	/ /
	WP(C)/39674/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/56618/2026	BIKRAM ROUT	NIRANJAN LENKA	/ /
	WP(C)/39675/2026	VS	VS	()
		COLLECTOR, DHENKANAL		//
225	D-WP(C)/56405/2026	SADHU CHARAN SAMAL	SHREEKANTA PRASAD SAHOO (1)	/ /
	WP(C)/39676/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/55203/2026	KAILASH CHANDRA JENA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/39677/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/56631/2026	MANJUSHREE NAYAK	NIRANJAN LENKA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/39678/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/56408/2026	PRAGYAN PARIMITA DAS	MANISHA AGARWAL	/ /
	WP(C)/39679/2026	VS	VS	()
		SUPERINTENDENT,CGST AND CENTRAL EXCISE,BHABANESWAR-III, RANGE		//
229	D-WP(C)/55347/2026	RILI NAYAK	BIPLABA P.B. BAHALI	/ /
	WP(C)/39680/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/56860/2026	DR.SANDEEP MOHANTY	SRINIVAS MOHANTY	/ /
	WP(C)/39681/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/56814/2026	SANTOSH KUMAR SAHU	AFIYAH KHANUM	/ /
	WP(C)/39682/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/55411/2026	M/S ECSTASY BUILDERS AND DEVELOPERS (P) LTD	DIPTIREKHA NANDA	/ /
	WP(C)/39683/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/55934/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	SASWAT KUMAR ACHARYA	/ /
	WP(C)/39684/2026	VS	VS	()
		PINTU KUMAR		//
234	D-WP(C)/56207/2026	NALINI SAMAL	SURESH CHANDRA DASH	/ /
	WP(C)/39685/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//
235	D-WP(C)/56816/2026	SIBA PRASAD SAHU	PRATIKSHYA SAHU	/ /
	WP(C)/39686/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/56822/2026	PRAVAT RANJAN BEHERA	PRATIKSHYA SAHU	/ /
	WP(C)/39687/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/55456/2026	JYOTI RANJAN ROUTARAYA	DR PATANJALI TRIPATHY	/ /
	WP(C)/39688/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/56472/2026	PRASANA KUMAR SENAPATI	SAILABALA JENA	/ /
	WP(C)/39689/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
239	D-WP(C)/56289/2026	SATYAPRIYA PRADHAN	NRUSINGH CHARAN ROUT	/ /
	WP(C)/39690/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/55784/2026	MAHESWAR BEHERA	AKSHAYA KUMAR PANDEY	/ /
	WP(C)/39691/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/56824/2026	RANKANIDHI PRADHAN	STHITI DAS	/ /
	WP(C)/39692/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/56979/2026	MANORAMA ROUT	ASHOK KUMAR MOHANTY	/ /
	WP(C)/39693/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/56491/2026	RADHAKANT MALIK	ANIRUDHA DAS	/ /
	WP(C)/39694/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/56459/2026	SUBASH CHANDRA PADHI	SAILABALA JENA	/ /
	WP(C)/39695/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/56291/2026	PRATAP KUMAR SINGH	LALATENDU SAMAL	/ /
	WP(C)/39696/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/56411/2026	DILLIP KUMAR ACHARYA	AMIT KUMAR SAA	/ /
	WP(C)/39697/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/56499/2026	LAXMAN MALIK	ANIRUDHA DAS	/ /
	WP(C)/39698/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/56466/2026	KULAMANI PAL	SAILABALA JENA	/ /
	WP(C)/39699/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/54768/2026	M/S.DIAMOND AGROVET, BALASORE	SIDHARTH SANKAR MOHAPATRA	/ /
	WP(C)/39700/2026	VS	VS	()
		THE CHAIRMAN, STATE POLLUTION CONTROL BOARD, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/56280/2026	DINABANDHU MOHAPATRA	ABHIRAM SWAIN	/ /
	WP(C)/39701/2026	VS	VS	()
		UNION OF INDIA		//
251	D-WP(C)/56500/2026	SURESH CHANDRA MOHARANA	SARAT CHANDRA MEKAP	/ /
	WP(C)/39702/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/56722/2026	DURGAMADHAB PANIGRAHI	ATUL TRIPATHY	/ /
	WP(C)/39703/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/56467/2026	RAMESH CHANDRA DAS	MAHESWAR MOHANTY	/ /
	WP(C)/39704/2026	VS	VS	()
		MADHUSUDAN DAS		//
254	D-WP(C)/49720/2026	B.MOHAN REDDY	ASIT KUMAR CHAUDHURY	/ /
	WP(C)/39705/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/56468/2026	AANDA CHANDRA BEHERA	SAILABALA JENA	/ /
	WP(C)/39706/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/56413/2026	BAILOCHAN SAMAL	SHREEKANTA PRASAD SAHOO (1)	/ /
	WP(C)/39707/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/56717/2026	SATCHIDANANDA RATH	ATUL TRIPATHY	/ /
	WP(C)/39708/2026	VS	VS	()
		OPTCL, BBSR		//
258	D-WP(C)/54233/2026	PRASANTA KUMAR SAMAL	SHAMBHU CHARAN NATH SHARMA	/ /
	WP(C)/39709/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/56716/2026	SUMAN DAS KHORA	ATUL TRIPATHY	/ /
	WP(C)/39710/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/56420/2026	NITYANANDA JENA	SHREEKANTA PRASAD SAHOO (1)	/ /
	WP(C)/39711/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/55018/2026	SATYAJIT SAHOO	PRAVAT KUMAR MUDULI	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/39712/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/56715/2026	DIPTEE RANJAN PARIDA	ATUL TRIPATHY	/ /
	WP(C)/39713/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/56324/2026	SAHEZAD IQBAL KHAN	RAMDAS ACHARY	/ /
	WP(C)/39714/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/56325/2026	BIRANCHI PRASADA MISHRA	BIBHUTI BHUSAN DASH	/ /
	WP(C)/39715/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/56426/2026	PANKAJ KUMAR JENA	ABHISEK MOHANTY	/ /
	WP(C)/39716/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WPCRL/33351/2026	INFORMANT	SAYANTAN PANDA	NAYAPALLI P.S. /802 /2026
	WPCRL/153/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WPCRL/36263/2026	SURENDRA BEHERA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /292 /2026
	WPCRL/154/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WPCRL/35533/2026	INFORMANT	GYANA RANJAN DHAL	SAHID NAGAR P.S. /415 /2026
	WPCRL/155/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-ABLAPL/36291/2026	BABULA MALLIK	RANJAN KUMAR NAYAK	KHALLIKOTE /863 /2026
	ABLAPL/13668/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-ABLAPL/36357/2026	RANJAN KUMAR TANTI	PRIYA RANJAN SINGH	BARBIL /526 /2026
	ABLAPL/13669/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-ABLAPL/36302/2026	GOPINATH MAHANTA	AMIT PATTNAIK	K.BALANG /243 /2026
	ABLAPL/13670/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-ABLAPL/36057/2026	KARTIK ROUT @ MADHU SWAIN	ARIJEET MISHRA	GONDIA /477 /2026
	ABLAPL/13671/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-ABLAPL/35660/2026	AKASH PATRA	AMULYA RATNA PANDA	JALESWAR /625 /2026
	ABLAPL/13672/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-ABLAPL/36019/2026	KHIROD KUMAR BEHERA	UMA CHARAN MISHRA	NILGIRI /509 /2026
	ABLAPL/13673/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-ABLAPL/36228/2026	BALARAM KANUNGO	PARTHA SARATHI DAS	BAMBARI /275 /2026
	ABLAPL/13674/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-ABLAPL/36025/2026	SANTANU KUMAR PRADHAN @ SANTANU PRADHAN	DURGA PRASANNA MISHRA	BARANGA /516 /2026
	ABLAPL/13675/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-ABLAPL/36087/2026	DR.NIRANJAN SWAIN	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13676/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-ABLAPL/36220/2026	RATHA SAHU	SIDDHARTH GOUTAM DAS	BELPARA /140 /2026
	ABLAPL/13677/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-ABLAPL/32715/2026	SIMANCHALA GOUDA	MANGU NANDY	/ /0
	ABLAPL/13678/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-ABLAPL/36195/2026	LAMBODAR PANDA	AMULYA RATNA PANDA	SAHADEV KHUNTA /358 /2026
	ABLAPL/13679/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-ABLAPL/36369/2026	JITU RANJAN DAS	SOUMYA RANJAN DAS	TANGARPALI /204 /2026
	ABLAPL/13680/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-ABLAPL/36390/2026	JAGDISH BEHERA	AMULYA RATNA PANDA	REMUNA /194 /2026
	ABLAPL/13681/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-ABLAPL/36230/2026	AJAYA SETHI	SIDDHARTH GOUTAM DAS	SAHID NAGAR P.S. /595 /2026
	ABLAPL/13682/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/35986/2026	PRATAP PRADHAN	PRAVASH CHANDRA JENA	FATEGARH /73 /2017
	ABLAPL/13683/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-ABLAPL/35961/2026	ARJUN KUMAR PARIDA	BIJAY KUMAR BEHERA	TANGI (KHURDA) /791 /2026
	ABLAPL/13684/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-ABLAPL/35013/2026	SIMANCHAL BEHERA	DIPTI RANJAN BHOKTA	/ /0
	ABLAPL/13685/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
287	D-ABLAPL/36117/2026	TAPAN KUMAR BEHERA	SANJAY KUMAR BEHERA	/ /0
	ABLAPL/13686/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-ABLAPL/35440/2026	SRIKANTA BEHERA	KSHIROD KUMAR PAHIL	BHANDARIPOKHARI /510 /2025
	ABLAPL/13687/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-ABLAPL/35554/2026	PADMALOCHAN PRADHAN	MANORANJAN KHATUA	BARANGA /456 /2026
	ABLAPL/13688/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-ABLAPL/36118/2026	SANTOSH GUPTA	DIBYA PRAKASH MISHRA	BIRMAHARAJPUR /259 /2026
	ABLAPL/13689/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-ABLAPL/36301/2026	TAPAS KUMAR DAS @ TAPAS DAS	PRAVASH CHANDRA JENA	JALESWAR /700 /2026
	ABLAPL/13690/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-ABLAPL/31587/2026	SUDARSHAN SAHU	CHIRANJIB ROUT	SAMAL /275 /2026
	ABLAPL/13691/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-ABLAPL/35948/2026	LILY CHHOTARAY	SANJIB KUMAR BHANJADEO	/ /0
	ABLAPL/13692/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-ABLAPL/36266/2026	CHAGULU MAHAKUD	PARTHA SARATHI DAS	HARICHANDANPUR /316 /2026
	ABLAPL/13693/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-ABLAPL/36367/2026	NANDISHA ARUN KUMAR	ARJUNA CHARANA BEHERA	PARLAKHEMUNDI /424 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13694/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-ABLAPL/36172/2026	SITAKANTA SAHANI	SATYABRATA DASH	PARADEEP LOCK /280 /2026
	ABLAPL/13695/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-ABLAPL/36188/2026	RANGABLLABA ROUT	BISWANATH BEHERA	RAMACHANDRAPUR /323 /2026
	ABLAPL/13696/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-ABLAPL/36368/2026	SAURABH @ SAURAV MALLICK	AMIT KUMAR PATRA	MALKANGIRI /399 /2026
	ABLAPL/13697/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-ABLAPL/36109/2026	JOSEPH KUMAR SWAIN @ JOSEPH SWAIN	SIDHARTHA MISHRA	RAGHUNATHPUR /224 /2026
	ABLAPL/13698/2026	VS	VS	()
		STATE OF ODISHA		//